

**NATIONAL COMPANY LAW TRIBUNAL**  
**MUMBAI BENCH, MUMBAI**

CP/CSP/CSA/CSP/TCSP/TCSA/No. 31/(MAH)/2017

MA. No. 112/2017

CORAM:


Present: **SHRI B.S.V. PRAKASH KUMAR**  
**HON'BLE MEMBER (J)**

**SHRI V. NALLASENAPATHY**  
**HON'BLE MEMBER (T)**

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 11/04/2017

NAME OF THE PARTIES: M/s. Gupta Coal India Pvt. Ltd. Pvt. Ltd.

SECTION OF THE ~~COMPANIES ACT~~ \_\_\_\_\_ of the Companies  
Act ~~1956/2013~~ & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
1.	Ashish Pyasi	Adv. for the Applicant	

**Order**

**MA No.112/2017 in CP No.31/I&BP/NCLT/MB/MAH/2017**

R1 and R2 are not present, at the request of the Petitioner Counsel, list this  
matter for hearing on 1.5.2017.

Sd/-  
**V. NALLASENAPATHY**  
Member (Technical)

Sd/-  
**B.S.V. PRAKASH KUMAR**  
Member (Judicial)